

DIVISION BENCH
COURT - II

S-18

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1624(KB)2019
IA(COMPANIES.ACT)/67(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	LAXMI TANTIA VS GREENZEN BIO PRIVATE LIMITED AND ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Direndra Nath Sharma, Adv.] For Applicant in
Mr. Aasish Choudhary, Adv IA(COMPANIES.ACT)/67(KB)2024
Mr. Sourojit Dasgupta, Adv.
Ms. Meera Agarwal, Adv.

Mrs. Manju Bhuteria, Adv.] For the Respondent
Ms. Urmila Chakraborty, Adv.
Mr. Ayan Chakraborty, Adv.
Ms. Sohini Mukherjee, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. Post this IA being IA(COMPANIES.ACT)/67(KB)2024 on 06.05.2024.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH